



INTELLECTUAL
PROPERTY INDIA

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



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011-28031838
011-28032406

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

Fax no. 28032381

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:04/09/2014

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	1076676	206520	M/S. GANPATI FABRICATORS. 1273/1, KATRA BAGHIAN, AMRITSAR, PUNJAB. V/S. M/S. GANPATI ENTERPRISES. 9, RAMESH MARKET, BAZAR SIRKIWALAN, DELHI-110006	M/S. ARORA REGISTRATION SERVICE. 1158, BAZAR KANAK MANDI, AMRITSAR-143006 (PUNJAB). V/S. M/S. PURI & PURI 3279/51, 3 RD FLOOR, GAURI SHANKAR MKT., RAJA WALI GALI, PEEPAL MAHADEV, HAUZ QAZI, DELHI-110006
2	1623055	762624	M/S. BESTOCHEM FORMULATIONS (INDIA) LIMITED. G-54, LAXMI NAGAR, DELHI-110092 V/S. M/S. STARBUCKS CORPORATION. (U.S.A.)	M/S. TRADEMARK JURIS 412-A, KIRTI SHIKHAR, ANSAL DISTRICT CENTRE, JANAK PURI, NEW DELHI-110058 V/S. M/S. S.S. RANA & CO. 317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI-110003.
3	891733	186498	M/S. MAA KAMAKHYA DARBAR FRAGRANCES INDIA. 129/9, BLOCK-L, 40, DUKAN, KIDWAI NAGAR, KANPUR- 208014 (U.P.). V/S. M/S. SHANTI DHOPP KARALAYA. 24/80, VISHWAS NAGAR, SHAHADARA, DELHI-110032	M/S. SUSHANT M. SINGH & ASSOCIATES. 5/25, WEST PAEL NAGAR, NEW DELHI-110008 (INDIA) V/S. M/S. THE APEX CO. 1026/23, IIND FLOOR, GAGRENA HOUSE, GALI TALIAN, TILAK BAZAR, DELHI-110006



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DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 09/09/2014

Time: 11:00 AM.

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S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1.	420124	Rect. Del-TR-19/51590	M/S. VEENA HOSIERY HOUSE. 69, SWADESHI MARKET, SADAR BAZAAR, DELHI-110006 V/S. M/S. S.N. HOSIERY. 115, COTTON STREET, KOLKATA	M/S. INDIAN TRADE MARK CO. 91, CROCKERY MARKET, SADAR BAZAR, DELHI-110006 V/S. M/S. D. SEN & CO. 6, OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001
2.	442353	DEL-8374	M/S. SHIV OIL & DALL MILL. NATIONAL HIGHWAY NO. 2, KOSIKALAN-281403, MATHURA (U.P.) V/S. M/S. CHOTIWALA BHOJNALYA. LAZMAN JHULA, DISTT. PAUHRI GARHWAL.	M/S. LOYAL REGISTRATION SERVICE. 210, JOP PLAZA, P-2, SECTOR-18, NOIDA-201301, NCR DELHI (INDIA) V/S. M/S. DELHI TRADE MARK CO. F-171, GHAFAR MARKET, KAROL BAGH, NEW DELHI-110005
3.	459797	T-2355/57535	M/S. NARENDRA SOOT GOAL FACTORY. D-174, KADAR NAGAR, SHAH GANJ, AGRA (U.P.) V/S. M/S. HERO CYCLES LTD. HERO NAGAR, G.T. ROAD, LUDHIANA-141003, PUNJAB	SHRI. P.K. ARORA (ADVOCATE) 110, ANAND VRINDAVAN, SANJAY PLACE, AGRA, U.P. V/S. M/S. WORLDWIDE REGISTRATION SERVICE. 60/30, NEW ROTHAK ROAD, KAROL BAGH, NEW DELHI-110005



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**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:15/09/2014

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	1274195	187146	M/S. ANAND AUTO PRODUCTS. 1722, OUTRAM LINES, G.T.B NAGAR, DELHI-110009. V/S. AUDI AG. GERMANY	M/S. LALJI ADVOCATES. A-48, YOJNA VIHAR, DELHI-110092 V/S. M/S. REMFRY & SAGAR. REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR-27, GURGAON-122002, NATIONAL CAPITAL REGION, INDIA



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DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:16/09/2014

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1.	1731542	771622	MS. ANITA JAGGI M/s. TONYTONE ENTERPRISES 30-A, SHIV PURI EXTENSION DELHI-110051 V/s. M/S. T.T. INDUSTRIES 878/A, MASTER PRITHVI NATH MARG, OPP. AZMA, KHAN PARK, KAROL BAGH, NEW DELHI-110005	M/s. MANCHANDA ASSOCIATES 15/1061, 2 ND NAIWALA, KAROL BAGH, NEW DELHI-110005 V/S. MRS. SHILPI JAIN SHARMA 689, WESTERN WING, TIS HAZARI COURT, NEW DELHI-110054
2.	1338914	249047	M/S. ANGLO FRENCH DRUGS & INDUSTRIES LTD. 41, 3 RD CROSS ROAD, V BLOCK, RAJAJI NAGAR, BANGALORE- 560010.	M/S. W.S. KANE & CO. MERCHANT CHAMBERS, 6 TH FLOOR, 41, SIR VITHALDAS THACKERSEY ROAD, OPP. PATKAR HALL, CHURCHGATE, MUMBAI-400020. (TM-5 TIME BARRED HEARING).



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Name of Hearing Officer

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DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:22/09/2014

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES.	NAME OF REPRESENTATIVE.
1	1817140	771174	Mr. S.A. AROCKIASWAMY M/S. MELFIN KNIT GARMENTS NO. 18/26, PERIYA THOTTAM 6 TH STREET, KANGAYAM CROSS ROAD, TIRUPUR-641604.	Mr. G.RAMJI UDAYA APARTMENTS" C-BLOCK, NEW NO. 16, OLD NO. 9 GANDHI STREET, WEST MABALAM, CHENNAI-33 TAMIL NADU. (TM-5 TIME BARRED HEARING)



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Name of Hearing Officer

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**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:25/09/2014

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES.	NAME OF REPRESENTATIVE.
1	893320	144339	M/S. LAL CHEMISE LACOSTE (FRANCE) V/S. M/S. CROCODILE INTERNATIONAL PTE LTD. SINGAPORE	M/S. LALL & SETHI. M-19A, SOUTH EXTENSION-II, NEW DELHI-110049 V/S. M/S. ANAND & ANAND. B-41, NIZAMUDDIN EAST, NEW DELHI-110013



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**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:26/09/2014

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES.	NAME OF REPRESENTATIVE.
1.	893326	191170	M/S. JAI DURGA ELECTRICAL. W/Z-250, B. GALI NO. 8, SHAD NAGAR, PALAM COLONY, NEW DELHI-110045 V/S. M/S. MEX SWITCHGEARS PVT. LTD. 9 TH KILOMETER, MEX ESTATE, PATHANKOT ROAD, POST BOX NO.52 JALANDHAR, PUNJAB	M/S. INDIAN TRADE MARS CO. 91, CROCKERY MARKET, SADAR BAZAR, DELHI-110006 V/S. M/S. MADAMSER & CO. FLAT NO.E (G.F), SAGAR APARTMENT 6, TILAK MARG, NEW DELHI-110001



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Name of Hearing Officer

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DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:30/09/2014

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1.	1326770	252643	M/S. SHIV NATH RAI HARNARAIN INDIA LTD. B-16, BHAGWAN DASS NAGAR, PUNJABI BAGH, DELHI-110026 V/S. M/S. AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORT DEVELOPMENT AUTHORITY(APEDA) 3 RD FLOOR, NCUI BUILDING AUGUST KRANTI MARG, NEW DELHI-110016	M/s. S.K. TRADEMARKS CO. C-36, MAHENDRU ENCLAVE, LANE NO. 4, DELHI-110009 V/S. M/S. K & S PARTNERS 109, SECTOR44, GURGAON 122003, NATIONAL CAPITAL REGION HARIYANA, INDIA